

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 409/2019

KARUNA SHANKAR @ KALLU

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(IA No. 60050/2021 - CANCELLATION OF BAIL
IA No. 60051/2021 - EXEMPTION FROM FILING O.T.)

Date : 19-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Mr. Shekhar G. Devasa, Adv.
Mr. Rohit Pandey, Adv.
Mr. Manish Tiwari, Adv.
Mr. Shashi Bhushan Nagar, Adv.
Ms. Sanhita Chauriha, Adv.
for M/S. Devasa & Co., AOR

For Respondent(s) Mr. Rohit K. Singh, AOR
Mr. Mirza Kayesh Begg, Adv.
Mr. Pritam Bishwas, Adv.
Mr. Ankit Pandey, Adv.

Mr. Sri Narayan Shukla, Adv.
Mr. Sanjay Mani Tripathi, Adv.
Mrs. Gouri Karuna Mohanti, Adv.
Ms. Anu Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter before an appropriate Bench.

(RAJNI MUKHI)
COURT MASTER

(PRADEEP KUMAR)
COURT MASTER